

PROCEEDINGS OF THE PRINCIPAL DISTRICT JUDGE:: NALGONDA.

PRESENT: - SMT. M.R.SUNITHA, B.Com.LL.M.,  
I ADDL. DIST.& SESSIONS JUDGE.  
FAC: PRINCIPAL DISTRICT JUDGE.

Procdgs.Dis.No. 516 /2017/A1.

Dated: 25-01-2017.

Sub:- Establishment - A.P.J.M.S - Filling up (3) vacancies in Category - 2 Senior Superintendents by promotion from the eligible candidates of category-7 (Superintendent) - Recent special confidential reports and Service Registers of the eligible candidates - Called for -Regarding

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The Officers concerned are hereby requested to send Recent Special Confidential Reports and Service Registers of the following candidates for perusal in promotion to the post of Senior Superintendent Category-2 by 31.01.2017, positively.

Sl. No.	Sl.No. as per Gradation List (2016)	Name of the Employee with Designation	Name of the Court Name
1.	02	Sri. Md. Faiz Mahaboob, Jr.Superintendent	I ADJ Court Nalgonda
2.	03	Smt. K.Anuradha, Jr.Superintendent	Spl. Mobile Court, Nalgonda working on deputation at SCJ Court, Bhongir
3.	04	Sri.P.Venkat Reddy, Jr.Superintendent	JCJ Court, Nalgonda
4.	06	Sri.R.Ganga Shankar, Jr.Superintendent	JCJ Court, Kodad
5.	07	Sri.D.Laxma Reddy, Jr.Superintendent	Excise Court, Nalgonda
6.	08	Kum.D,Deepikaran, Jr.Supt.,	VIII ADJ Court, Miryalguda
7.	09	Sri.A.Satyanarayana Reddy, Jr.Superintendent.	Prl.JCJ Court, Bhongir
8.	10	Sri.Burugu Yadagiri, Jr. Superintendent	Prl. JCJ Court, Miryalguda

*M.R. Sunitha*

FAC: PRINCIPAL DISTRICT JUDGE,  
NALGONDA.

To

- 1) The I Addl. Dist. & Sessions Judge, Nalgonda.
- 2) The VIII Addl. Dst.& Sessions Judge, Miryalguda.
- 3) The Senior Civil Judge, Bhongir.
- 4) The Junior Civil Judge, Nalgonda.
- 5) The Judl. Magistrate of First Class, Special Mobile Court, Nalgonda.
- 6) The Spl. JMFC, for Proh.& Excise Offences, Nalgonda.
- 7) The Principal Junior Civil Judge, Miryalguda.
- 8) The Principal Junior Civil Judge, Bhongir.